

I/301114/2023

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**Civil Secretariat, Srinagar/Jammu**

Notification

Jammu, the <sup>10<sup>th</sup></sup> of November 2023

S.O 505 In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Reasi as shown against each:-

| S No. | Name of Officer (Ms/Mr.) | Designation               | Jurisdiction               |
|-------|--------------------------|---------------------------|----------------------------|
| 01.   | Hemant Vaid              | Block Development Officer | Chassana                   |
| 02.   | Aarti                    | Block Development Officer | Pouni                      |
| 03.   | Khadim Hussain Shah      | Block Development Officer | Mahore                     |
| 04.   | Ram Paul                 | Block Development Officer | Reasi/Bhomag               |
| 05    | Amjed Mehmood            | Block Development Officer | Thruoo/Arnas               |
| 06    | Kumar Gokul              | Block Development Officer | Jijbagli/Thakrakote        |
| 07    | Datta Ram                | Block Development Officer | Gulabgarh                  |
| 08    | Mehak Choudhary          | Block Development Officer | Panthal                    |
| 09    | Rajat Abrol              | Executive Officer         | Municipal Committee, Katra |
| 10    | Amit Sharma              | Executive Officer         | Municipal Council Reasi    |

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated: - 10-11-2023

No.Law/Powr/10/2021-10

**Copy to the:-**

1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

LAW-Powr/29/2022-10-Law, Justice and Parliamentary Affairs

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- 2) Divisional Commissioner, Jammu.
- 3) Secretary to Government, Revenue Department.
- 4) District Magistrate Reasi. This is with reference to letter No. **DM/Rsi/2023-24/JC/4257-58** Dated: **08.11.2023**.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) Concerned officers.....(All).
- 7) SO section, Department of Law, Justice and Parliamentary Affairs.
- 8) Incharge Website

  
10.11.2023

**(Binny Kumar)**  
**Assistant Legal Remembrancer**  
**Department of Law, Justice and P.A**

